NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 11

IA 25/2023, CA 580/2022 In CP/3638(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI.H.V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.02.2023**

NAME OF THE PARTIES: - **Union of India**
VS
Infrastructure Leasing and Financial Services Ltd. & Ors.

Appearance (via video-conference):

For the Applicant IN	
IA 25/2023	: Adv Harshit Tiwari
CA 580/2022	: Mr. Ashish Kamat, Senior Advocate a/w Ms. Drishti Das, Mr. Aniruddh Gambhir and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas
For Union of India	: Mr. Aditya Sikka a/w Ms. Vasudha Vijaysheel

Rule 11 of NCLT, 241- 242 CA, 2013

ORDER

IA 25/2023

List this matter on Board on 23.03.2023.

IA 580/2022

Heard and Reserved for Orders.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

SHRI.H.V. SUBBA RAO
Member (Judicial)

Jagdish